

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
06-11-2023 AT 10:30 A.M. THROUGH VIDEO CONFERENCING:**

PRESENT:

**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ---

PETITION NUMBER : CP/1005/2018

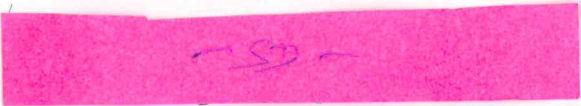
NAME OF THE PETITIONER : Shri Loknath Ratho

NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt. Ltd.

UNDER SECTION : Sec 59 of CA, 2013

ORDER

Due to paucity of time, matter stands adjourned to **24.11.2023** for **Physical Hearing.**


RAVICHANDRAN RAMASAMY
Member (Technical)


JYOTI KUMAR TRIPATHI
Member (Judicial)

vs